

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 13271/2015

JAVED AND ANR.

Petitioner(s)

VERSUS

JAMSHED ALI (D) THRU HIS LRS. AND ORS. Respondent(s)
(with appln. (s) for c/delay in filing substitution appln. and
substitution and interim relief and office report)

Date : 18/03/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Anurag Kashyap,Adv.
Mrs. Mona K. Rajvanshi,Adv.

For Respondent(s)

Mr. Md. Farman,Adv.

Ms. Seema Sharma,Adv.
Mr. Somiran Sharma,Adv.

Mr. Upendra Mishra,Adv.
Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the respondent Nos.1(i) to 1(iv) have failed to file the counter affidavit within the period stipulated under the rules.

Four weeks time is given to the respondent Nos. 2 to 6 to file the counter affidavit.

Service of notice is complete on the other respondents but no one has entered appearance on their behalf.

List again on 9.5.2016.

(M V RAMESH)
Registrar